

Item 19

MA.552/2003 in  
O.A.1418/2002

10.3.2003

Present: Shri Vikes Singh with Shri Y. Malik, counsel for  
the applicants

M.A.552/2003

It has been pointed <sup>1st</sup> by the learned counsel that  
two weeks for which the operation of the order was stayed,  
is expiring today. Thereupon he withdraws the present  
application.

Dismissed as withdrawn.

*hns*  
( A.P. Nagrath )  
Member (A)

*Ag*  
( V.S. Aggarwal )  
Chairman.

dkm/